

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th January, 2024

No.HC.VII-08/2024/247/A. Shri Raktim Duarah, District and Sessions Judge, Nagaon, is transferred and posted as District and Sessions Judge, Kamrup (M), Guwahati vice Smti Indira Barman is retiring from service on superannuation on 31.01.2024.

Shri Duarah will hand over charge of his Court and Office to the Addl. District and Sessions Judge, No. 1, Nagaon and proceed to join his new assignment on 01.02.2024 positively.

No.HC.VII-08/2024/248/A. Shri Biswajit Chakraborty, Special Judge, Addl. CBI Court No. 2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Nagaon, vice Shri Raktim Duarah transferred.

Shri Chakraborty will hand over charge of his Court and Office to the Special Judge, Addl. CBI Court No. 2, Kamrup (M), Guwahati and proceed to join his new assignment on 01.02.2024 positively.

No.HC.VII-08/2024/249/A. Shri Madhurjya Narayan, Presiding Officer, Industrial Tribunal, Guwahati, is posted at the same station as Principal Judge, Family Court No. 1, Kamrup (M), Guwahati, vice Shri Satyajit Khound is retiring from service on superannuation on 31.01.2024.

Shri Narayan will hand over charge of his Court and Office to the Presiding Officer, Labour Court, Guwahati and join his new assignment on 01.02.2024 positively.

No.HC.VII-08/2024/250/A Smti Angjeeta Mahanta, Addl. District & Sessions Judge, Morigaon, is transferred and posted as Principal Judge, Family Court No. 3, Kamrup (M), Guwahati, vice Shri Sunil Kumar Poddar already transferred.

Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and proceed to join her new assignment on or before 01.02.2024 positively.

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No.HC.VII-08/2024/251/A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended upto date), the High Court is pleased to invest the following Civil Judge (Jr. Div.) with the power to try suits cognizable by the such Civil Court:-

- 1) Smti Bristi Rekha Mahanta.

(The power is personal to the Officer concerned and may be exercised by her at any station.)

No.HC.VII-08/2024/252/A Smti Bristi Rekha Mahanta, Judicial Magistrate First Class, Hojai, is transferred and posted as Civil Judge (Jr. Div.) No. 2, Barpeta vice Smti *Rineesha Goswami already* posted at the same station.

Smti Mahanta will, after being released by Judicial Academy, Assam, on completion of her post appointment training, hand over charge of her Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join her new assignment immediately.

By Order,
Sd/-Utpal Rajkhawa,
REGISTRAR (VIGILANCE)

Memo No. HC. VII-08/2024/ 253-282 /A

Dated 10.01.2024

Copy to:-

1. The Director, Judicial Academy Assam, Guwahati.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
5. The District and Sessions Judge, _____
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
10. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Special Judge, CBI & NIA, Assam, Guwahati.

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13. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
14. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
15. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
16. Shri Satyajit Khound, Principal Judge, Family Court No. 1, Kamrup (M), Guwahati. He is directed to hand over charge of his Court and Office to the Principal Judge, Family Court No. 2, Kamrup (M), Guwahati in the afternoon of 31.01.2024 on his retirement on superannuation.
17. Smti Indira Barman, District & Sessions Judge, Kamrup (M), Guwahati. She is directed to hand over charge of his Court and Office to the Addl. District & Sessions Judge, No. 1, Kamrup (M), Guwahati, in the afternoon of 31.01.2024 on her retirement on superannuation.
18. Shri Raktim Duarah, District and Sessions Judge, Nagaon.
19. Shri Biswajit Chakraborty, Special Judge, Addl. CBI Court No. 2, Kamrup(M), Guwahati.
20. Shri Madhurjya Narayan, Presiding Officer, Industrial Tribunal, Guwahati.
21. Smti Angjeeta Mahanta, Addl. District & Sessions Judge, Morigaon.
22. The Joint Registrar (_____), Gauhati High Court, Guwahati.
23. The Chief Judicial Magistrate, _____
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
25. Smti Bristi Rekha Mahanta, Judicial Magistrate First Class, Hojai.
26. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
27. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
28. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
29. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
30. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

[Handwritten Signature]
10/1/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI